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WP-29983-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 29th OF OCTOBER, 2025

WRIT PETITION No. 29983 of 2025

ICICI HOME FINANCE COMPANY LTD.

Versus

CHIEF JUDICIAL MAGISTRATE AND OTHERS

.....
Appearance:

Shri Nivesh Barjatya - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for State.
.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

Petition, is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-